



REVISED

ITEM NO.39

COURT NO.11

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) No. 544/2024 in W.P.(Cr1.) No. 11/2024

UDAY BHAN SINGH @ DOCTOR SINGH

Petitioner(s)

VERSUS

DEEPAK KUMAR

Respondent(s)/  
Alleged contemnor

(FOR ADMISSION and  
IA No. 135176/2024 - APPLICATION FOR EXTENSION OF INTERIM  
PROTECTION  
IA No. 135179/2024 - EXEMPTION FROM FILING O.T.)

WITH MA 1113/2024 in W.P.(Cr1.) No. 11/2024  
(IA No. 135652/2024 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 28-06-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH  
(VACATION BENCH)

For Petitioner(s)

Mr. Sanjay Singh, Adv.  
Mr. Divyesh Pratap Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Application for exemption from filing official  
translation is allowed.

Issue notice to the respondent returnable on 26<sup>th</sup>  
July, 2024.

We expect the respondent to make immediate compliance with the order dated 29<sup>th</sup> April, 2024 and place the order passed on record.

In the meanwhile, we extend the interim bail granted to the petitioner under order dated 29<sup>th</sup> April, 2024 till the returnable date.

The personal presence of the alleged contemnor is dispensed with for the time being.

(ANITA MALHOTRA)  
AR-CUM-PS

(AVGV RAMU)  
COURT MASTER

ITEM NO.39

COURT NO.11

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 544/2024 in W.P.(Cr1.) No. 11/2024

UDAY BHAN SINGH @ DOCTOR SINGH

Petitioner(s)

VERSUS

DEEPAK KUMAR

Respondent(s)/  
Alleged contemnor

(FOR ADMISSION and  
IA No. 135176/2024 - APPLICATION FOR EXTENSION OF INTERIM  
PROTECTION

IA No. 135179/2024 - EXEMPTION FROM FILING O.T.)

WITH MA 1113/2024 in W.P.(Cr1.) No. 11/2024  
(IA No. 135652/2024 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 28-06-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH  
(VACATION BENCH)

For Petitioner(s)

Mr. Sanjay Singh, Adv.  
Mr. Divyesh Pratap Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Application for exemption from filing official  
translation is allowed.

Issue notice to the respondent returnable on 26<sup>th</sup>  
July, 2024.

We expect the respondent to make immediate compliance with the order dated 29<sup>th</sup> April, 2024 and place the order passed on record.

In the meanwhile, we extend the interim bail granted to the petitioner under order dated 29<sup>th</sup> April, 2024 till the returnable date.

(ANITA MALHOTRA)  
AR-CUM-PS

(AVGV RAMU)  
COURT MASTER